

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:3527
ANSWERED ON:16.08.2010
PENSION TO SEAFARERS/SAILORS
Sardinha Shri Francisco

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government proposes to grant pension to seafarers/sailors and other crew persons engaged in maritime sector;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the time by which the proposal is likely to be implemented;
- (d) whether the Union Government has received any demand/representation from various stakeholders in this regard; and
- (e) if so, the details thereof?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (c): No, Madam. Government doesn't propose to grant pension to seafarers/ sailors and other crew persons in the country under any Pension Regulations, since seafarers are engaged by private and public sector Indian Shipping Companies and Foreign Shipping Companies, Government cannot under take any liability for their post retirement benefits such as pension.

(d) & (e): Yes, Madam. National Union of Seafarers of India represented to the Board of Trustees of Seamen's Provident Fund for institution of a Provident Fund towards old age retirement benefit to seamen under Seamen's Provident Fund Act, 1966 and Seamen's Provident Fund Scheme, 1966.